ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2020 HIGH COURT OF MEGHALAYA

Name of the State/UT	c	Opening Ba	alance	Instit	ution during	the month	Dispo	osal Cases of month	-	Closi	ng balance a	at the end of		e or decrease vis previous	in pendency menth	-	osal of cases e than five	which are years old	mor	ency of case e than five y ne end of the	ears old at
High Court of	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	937	88	1025	58	19	77	26	17	43	969	90	1059	3.41%	2.27%	3.32%	3	0	3	70	3	73

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	